

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1544/2023, IA (IBC)/426/2023, IA (IBC)/626/2022 in Company Petition IB/116/2022
NAME OF THE COMPANY	Axis Trustee Services Ltd
NAME OF THE PETITIONER(S)	Gayatri Hi-Tech Hotels Ltd
NAME OF THE RESPONDENT(S)	Axis Trustee Services Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. Amir Bavani along with Mr. Jinal Shah, Mr. Palak Nenwani and Ms. Rishika Kumar for the Financial Creditor.
Ld. Counsel Dr. Pundla Bhakara Mohan along with Mr. PSDS Kaarthik for the Corporate Debtor.

Withdrawal memo filed. In view of the withdrawal memo, this petition is dismissed as withdrawn. Consequently, all these applications (IA (IBC)/1544/2023, 426/2023 and 626/2022) have also become infructuous and accordingly, disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)